



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़

Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Constitution of Chandigarh Benches from 24.02.2025 to 28.02.2025 (26.02.2025 being Gazetted Holiday and 28.02.2025 being Friday)/ 24.02.2025 से 28.02.2025 (दिनांक 26.02.2025 को राजपत्रित अवकाश और दिनांक 28.02.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
24.02.2025	VIRTUAL/HYBRID MODE	Special Bench	Justice (Retd.) C.V. Bhadang, Hon'ble President, Shri Rajpal Yadav, Hon'ble VP, Shri Manoj Kumar Aggarwal, Hon'ble AM
25.02.2025	VIRTUAL/HYBRID MODE	Special Bench	Justice (Retd.) C.V. Bhadang, Hon'ble President, Shri Rajpal Yadav, Hon'ble VP, Shri Manoj Kumar Aggarwal, Hon'ble AM
24.02.2025 and 25.02.2025	COURT NO. 1 HYBRID MODE	B and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Krinwant Sahay, Hon'ble AM
27.02.2025	--	B and SMC	Cancelled
24.02.2025, 25.02.2025 and 27.02.2025	--	A	Cancelled

Note:

1. **Webex ID for "Special Bench", Bench "B" and "SMC": 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.**
2. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.


Assistant Registrar
